

the Leh border as displaced persons and were put in camps in the Kashmir State during 1951-52 to remain there till the circumstances became favourable for their departure, have gone back?

(b) If not, are they still in camps?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). 375 Kazak refugees entered the State in the year 1951, out of whom 25 have died, 172 have left for Turkey and 6 for Mecca. The rest viz., 172 are still in the State—168 in Srinagar and 4 in Ladakh.

Sardar Hukam Singh: Have any of them entered any other part of our country as well?

Shri Datar: No, they have not been sent to any other part.

Sardar Hukam Singh: Were there any Chinese refugees, who came along with these Kazaks?

Shri Datar: No, Sir; to our information, none of these people have come.

Sardar Hukam Singh: Have the Government of India incurred any expenses on account of their entry and maintenance here?

Shri Datar: All the expenses are incurred only by the Government of India.

Sardar Hukam Singh: What was the amount that has been incurred?

Shri Datar: The total amount spent till now is Rs. 42,820-4-9.

Shri T. K. Chaudhuri: May I know from which state they came?

Shri Datar: They came from Tibet.

Shri N. Sreekantan Nair: Have the Government of India ascertained the opinion of the Government of the U.S.S.R. or China in connection with the protection of these people?

Shri Datar: I did not follow the question, Sir.

Mr. Deputy-Speaker: Have the Government of India consulted or taken the opinion of the U.S.S.R. or Chinese Government, in regard to these people?

Shri Datar: We have not taken the opinion of any of them. These people are political refugees, and so they have been given shelter here.

Sardar Hukam Singh: Are these people here because they were not

allowed into any other country, or is it because of some unwillingness on their part to move out of India?

Shri Datar: No, Sir. The difficulty of finding out shelter for them was there, and ultimately some shelter was found in Turkey for some, and for some in Mecca. Therefore they have gone. So far as the others are concerned, steps are being taken to send them to other countries as far as possible.

BUSINESS PREMISES FOR DISPLACED PERSONS

*1095. **Sardar Hukam Singh:** (a) Will the Minister of Rehabilitation be pleased to state the number of shops built by the Government of India, State Government of Delhi or the Municipal Committees of Delhi or New Delhi during the last five years for providing business premises to displaced persons from West Pakistan?

(b) What is the number of such shops still lying vacant?

(c) What are the reasons for the displaced persons not occupying them or vacating them after occupation?

The Minister of Rehabilitation (Shri A. P. Jain): (a) The number of shops constructed by the:

(i) Ministry of Rehabilitation	3806
(ii) Delhi Municipal Committee	2281
(iii) New Delhi Municipal Committee	1229
TOTAL	7316

(b) 227.

(c) In some cases after the allotment of a regular shop, the displaced shopkeeper prefers to stay in the unauthorised structure because in the former case, he has to pay the rent while in the latter case he has to pay no rent. Some of the shopkeepers may be in the process of occupying, others may not have occupied for other reasons.

Sardar Hukam Singh: Is there any number of displaced persons who remain in these temporary constructions or wooden barracks, because there are no shops for them?

Shri A. P. Jain: I could not catch the question.

Sardar Hukam Singh: Is there any number of displaced persons in

Delhi, who still occupy these wooden constructions or temporary shops, on account of want of accommodation for their business premises?

Shri A. P. Jain: Oh, yes; thousands of them.

Sardar Hukam Singh: May I know their number?

Shri A. P. Jain: About 7000 or 8000.

Dr. Suresh Chandra: May I know the number of premises which were destroyed, after having been built?

Shri A. P. Jain: Not one.

Sardar Hukam Singh: Is it contemplated to demolish any of the markets that have been built?

Shri A. P. Jain: I do not understand the insinuation of the hon. Member.

Sardar Hukam Singh: There is no insinuation, Sir. This was in today's morning papers, that the Railway Department has wanted back the site on which Amrit Kaur Market was built, and therefore it is proposed to demolish it. Is there any truth in it? There was no insinuation.

Shri A. P. Jain: I have no information about it.

Shri Gidwani: Is it a fact that a large number of shopkeepers have not been able to pay their rents, and the arrears of rent are being recovered by coercive methods?

Shri A. P. Jain: Arrears are being recovered, and they will continue to be recovered.

Shri M. S. Gurupadaswamy: What was the total amount spent on these shops for construction?

Shri A. P. Jain: I want notice.

Shri Velayudhan: May I know whether there was any dispute regarding the rent first fixed, and these refugees have been evicted from their shops, before a settlement has been reached?

Shri A. P. Jain: I could not follow the question.

Mr. Deputy-Speaker: He wants to know whether there is any dispute over the rent, and they are being evicted before its settlement, and coercive measures are taken for the recovery of the arrears.

Shri A. P. Jain: There is no dispute about the rent.

TRAINING OF DISPLACED PERSONS

***1096, Sardar Hukam Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) whether the target of 80,000, fixed by the Rehabilitation Ministers Conference held in December, 1950, for the training of displaced persons has been achieved; and

(b) whether Government have made any assessment of the number, out of those trained, who have been able to settle in the vocation for which they were trained?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Out of the target of 80,000 displaced persons from West Pakistan to be trained, about 63,000 would have received training by the end of March, 1953. The training is continuing.

(b) It has not been possible to make any assessment.

Sardar Hukam Singh: May I know whether there is any estimate of the trainees who were given assistance to start their business, after they have completed their training?

Shri A. P. Jain: We have no estimated figures.

Sardar Hukam Singh: May I know, if there were any, the number of women who were trained?

Shri A. P. Jain: I think, out of these 63,000, 25,000 or more may be women.

Sardar Hukam Singh: Are there any who are engaged in the training as also in some productive work?

Shri A. P. Jain: After training, they take to production.

Shri N. Sreekantan Nair: May I know the main trades or professions for which these people have been trained.

Shri A. P. Jain: Their number may be about a hundred or more. There are different kinds of trades, such as weaving, foundry, bamboo-work, and so on and so forth. There is a large number of such trades.